

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 46 of 2011

Dated: 25th July, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Punjab State Power Corporation Ltd. ... Appellant (s)

Versus

Punjab State Electricity Regulatory
Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan

Counsel for the Respondent(s): Mr. Sakesh Kumar

ORDER

At the request of the learned Counsel for the parties, post
matter for hearing on 02.08.2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK